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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.  
OA 328/1993

New Delhi this the 16th day of November, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri K. Muthukumar, Member (A)

1. Sh. P. M. Iyer, Director,  
E.S.D. A.I.R., New Delhi.
2. Sh. M. L. Malik, Director,  
ESD, A.I.R. New Delhi.
3. Sh. R. N. Chakravorthy,  
Controller, Doordarshan,  
Mandi House, New Delhi.
4. Sh. M. D. Gaikwad, Station Director,  
All India Radio, Bombay.
5. Sh. M. L. Pandit, Controller,  
Doordarshan, New Delhi.

... Applicants

(None for the applicants )

Vs.

1. UOI through Secretary,  
M/O Information and Broadcasting,  
New Delhi.
2. Director General, AIR/Doordarshan,  
New Delhi.
3. Director General, AIR, Akashvani  
Bhawan, Parliament Street, New Delhi.
4. U.P.S.C. through its Chairman,  
Dholpur House, New Delhi.

... Respondents

(None for the respondents)

ORDER (ORAL)

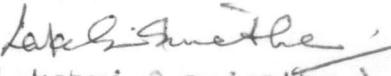
(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

None for the parties, even on the second call.

We note that none had appeared for the applicants even  
(This OA has been listed at Sl.no.7 of regular matters.  
on the last date i.e. 19.8.1998). In the circumstances, it appears  
that the applicants are not interested in pursuing the case.

Accordingly OA is dismissed for default and non-prosecution.

  
(K. Muthukumar)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Member (J)

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